

HIGH COURT OF TRIPURA
AGARTALA

Dated, Agartala, the 7th August, 2019

NOTIFICATION

In the public interest, the Hon'ble High Court has been pleased to make the transfer and posting orders in respect of the following Officers of Grade-I of Tripura Judicial Service, namely: -

No.F.13(1)(a)-HC/2019/13051 **Shri Goutam Debnath**, Director, Tripura Judicial Academy has been transferred and posted as the Legal Remembrancer and Secretary, Department of Law, Government of Tripura vice Sri D.M.Jamatia transferred.

Shri Debnath is directed to join his new assignment as the Legal Remembrancer and Secretary, Department of Law, Government of Tripura after being appointed as such by the State Government leaving his charge to the Registrar (Judicial), High Court of Tripura.

No.F.13(1)(a)-HC/2019/13052 **Shri D.M.Jamatia**, Legal Remembrancer & Principal Secretary, Department of Law, Government of Tripura has been transferred. On his release from the Law Department, the services of Sri Jamatia be placed at the disposal of Hon'ble the Chief Justice, High Court of Tripura and he will remain attached to the office of the Hon'ble Chief Justice.

Sd/-
(S. G. Chattopadhyay)
Registrar General

No.F.13(1)(a)-HC/19/13053-95

Dated, Agartala, the 7th August, 2019

Copy to:

1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
2. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala.
3. The Chief Secretary to the Government of Tripura. He is requested to kindly issue the order appointing Shri Goutam Debnath as the Legal Remembrancer and Secretary, Department of Law, Government of Tripura and release Shri D.M.Jamatia, from the Department of Law for joining his new assignment in the High Court immediately.
4. The Accountant General, Tripura, Agartala.
5. **Shri D.M.Jamatia, LR & Principal Secretary**, Law Department, Government of Tripura, Agartala. He will join his new assignment in the High Court immediately after being released from the Law Department by the State Government.
6. **Shri G.Debnath, Director, Tripura Judicial Academy**. He will join his new assignment in the Law Department, Government of Tripura immediately after being appointed by the State Government as the Legal Remembrancer and Secretary, Department of Law.
7. **The District & Sessions Judge**, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ West Tripura Judicial District, Agartala/ North Tripura Judicial District, Dharmanagar/ Unakoti Judicial District, Kailashahar/ Khowai Judicial District, Khowai/ Dhalai Judicial District, Ambassa/ Sepahijala Judicial District, Sonamura.
8. The Director, Tripura Judicial Academy, Agartala.

9. The Registrar (Vigilance), High Court of Tripura, Agartala.
10. **Shri V.Pandey**, Registrar (Judicial), High Court of Tripura, Agartala. He will relieve Shri Goutam Debnath after his appointment as the LR & Secretary, Law, Government of Tripura and the charge of Director, Tripura Judicial Academy will remain with him until further order in addition to his own duties.
11. The Member-Secretary, Tripura State Legal Services Authority, Agartala.
12. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.
13. The Judge, Family Court, Udaipur, Gomati Judicial District/Agartala, West Tripura Judicial District /Kailashahar, Unakoti Judicial District /Ambassa, Dhalai Judicial District
14. Addl. Judge, Family Court, Agartala, West Tripura Judicial District.
15. The Registrar (Admn. P & M), High Court of Tripura, Agartala.
16. The Joint Registrar, High Court of Tripura, Agartala.
17. **The Chief Judicial Magistrate-cum-Civil Judge (Sr. Division)**, North Tripura Judicial District, Dharmanagar/ South Tripura Judicial District, Belonia/ Dhalai Judicial District, Ambassa/ West Tripura Judicial District, Agartala/ Khowai Judicial District, Khowai/ Sepahijala Judicial District, Sonamura/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar.
18. All Deputy Registrars, High Court of Tripura, Agartala.
19. The Treasury Officer, Treasury No.I & II. Agartala, West Tripura Revenue District.
20. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette.
21. The Assistant Registrar (Admn. P & M), High Court of Tripura, Agartala.
22. The System Analyst, High Court of Tripura, Agartala for uploading the said Notification in official Website of the High Court.
23. The Superintendent, Establishment/Accounts Section, High Court of Tripura, Agartala.
24. Personal file of the Officers concerned.
25. ORDER FILE.


7.8.19
Registrar General